

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1213**  
TO BE ANSWERED ON 03.03.2016

**DISBURSAL OF MGNREGS WAGES**

**1213. SHRI SHIVKUMAR UDASI:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of procedure for disbursement of the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) wages through Direct Benefit Transfer;
- (b) the details of number of accounts used for disbursement of MGNREGS wages during the last three years and the current year along with the total amount disbursed, State/UT-wise; and
- (c) the other measures taken by the Government to ensure timely payment of wages to MGNREGS beneficiaries?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI SUDARSHAN BHAGAT)**

(a): Under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) the wages are being credited using the Direct Benefit Transfer (DBT) procedure unless a location is exempted for cash payments. The wages are paid on the basis of e-pay orders being generated by the state authorized field functionaries using their digital signature certificates (DSC). Based on the e-pay orders, the sponsor Bank of State debits to the State electronic Fund Management System Account and credits the accounts of MGNREGA workers.

(b): State/UT-wise details of number of accounts used for disbursement of MGNREGS wages is given in **Annexure-I**. The total amount disbursed to MGNREGA workers on account of wages to States/UTs during the last three years and the current year is given in **Annexure-II**.

(c): Adequate steps have been taken by the Central Government for effective implementation of MGNREGA from time to time. The latest initiatives taken by the Central Government are launching of National Electronic Fund Management System (NeFMS) on pilot basis, launching of Dashboard for tracking of pending Fund Transfer Orders, Public Fund Management System, Workers module, electronic Fund Management System, Direct Benefit Transfer etc.

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**Annexure I referred to in reply to part (b) of Lok Sabha  
Unstarred Question No. 1213 dated 03.03.2016**

<b>Total accounts under MGNREGA</b>		
<b>No.</b>	<b>state</b>	<b>Total Accounts</b>
1	ANDAMAN AND NICOBAR	12166
2	ANDHRA PRADESH	9639765
3	ARUNACHAL PRADESH	88625
4	ASSAM	3276251
5	BIHAR	5335393
6	CHHATTISGARH	6703220
7	DADRA & NAGAR HAVELI	2181
8	GOA	19450
9	GUJARAT	2459695
10	HARYANA	720585
11	HIMACHAL PRADESH	968449
12	JAMMU AND KASHMIR	1360269
13	JHARKHAND	3136562
14	KARNATAKA	4882702
15	KERALA	2674373
16	LAKSHADWEEP	7673
17	MADHYA PRADESH	7010069
18	MAHARASHTRA	5075364
19	MANIPUR	272976
20	MEGHALAYA	184793
21	MIZORAM	183934
22	NAGALAND	292
23	ODISHA	5896557
24	PUDUCHERRY	76795
25	PUNJAB	1115539
26	RAJASTHAN	10363166
27	SIKKIM	95561
28	TAMIL NADU	8687378
29	TELANGANA	6526471
30	TRIPURA	671119
31	UTTAR PRADESH	12367126
32	UTTARAKHAND	1009132
33	WEST BENGAL	13405510
	<b>Grand Total</b>	<b>114229141</b>

**Annexure II referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1213 dated 03.03.2016**

<b>Expenditure on Wages</b>					
<b>No.</b>	<b>State</b>	<b>Expenditure on Wages (in lakh)</b>			
		<b>2012-13</b>	<b>2013-14</b>	<b>2014-15</b>	<b>2015-16 (as on 29/02/2016)</b>
1	ANDHRA PRADESH	347762.45	336137.64	171613.80	212113.47
2	ARUNACHAL PRADESH	3246.92	5948.85	1933.74	1773.91
3	ASSAM	40037.20	45386.32	33335.30	38240.22
4	BIHAR	114000.28	108385.03	53025.04	88807.82
5	CHHATTISGARH	155895.17	147203.37	124382.88	68940.23
6	GUJARAT	33223.42	28982.18	27864.48	21929.66
7	HARYANA	23716.24	24729.24	16012.84	9368.48
8	HIMACHAL PRADESH	32047.02	37709.06	28684.98	28124.73
9	JAMMU AND KASHMIR	43138.95	40047.49	17896.59	26091.53
10	JHARKHAND	68853.42	58001.35	70343.16	72332.71
11	KARNATAKA	86586.92	142392.37	99333.09	92547.11
12	KERALA	131667.89	120293.39	149801.88	140174.64
13	MADHYA PRADESH	177815.70	165696.17	181579.67	145952.18
14	MAHARASHTRA	150492.89	80887.32	103950.97	104813.42
15	MANIPUR	40523.51	17442.14	17412.43	9295.42
16	MEGHALAYA	17730.04	24557.8	21048.74	17723.99
17	MIZORAM	20752.85	20430.46	7411.49	11584.23
18	NAGALAND	25767.04	20101.31	8820.24	11631.99
19	ODISHA	66695.09	92605.33	71448.64	132458.62
20	PUNJAB	9933.49	17081.4	15270.68	21894.60
21	RAJASTHAN	217315.11	181722.38	210549.06	221695.05
22	SIKKIM	4603.68	5849.65	3492.76	4624.12
23	TAMIL NADU	394148.59	364089.14	312205.89	405075.18
24	TELANGANA			114480.08	141145.67
25	TRIPURA	64092.28	69714.95	69430.05	85594.12
26	UTTAR PRADESH	169191.60	222757.7	196792.15	222854.88
27	UTTARAKHAND	19296.30	23116.12	19040.65	32114.93
28	WEST BENGAL	254384.39	249379.61	271511.06	359936.69
29	ANDAMAN AND NICOBAR	1097.01	1610	745.13	148.81
30	GOA	109.19	204.68	339.21	177.34
31	LAKSHADWEEP	95.87	33.84	21.91	6.87
32	PUDUCHERRY	1132.52	1041.48	529.66	748.34
	<b>Total</b>	<b>2715353.03</b>	<b>2653537.77</b>	<b>2420308.25</b>	<b>2729920.96</b>